

ITEM NO.12
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 25-02-2021 These appeals were called on for hearing today.

For Appellant(s) Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING

O R D E R

Issue fresh reminder for records as well as for certificate of
service upon all the respondents.

List the matter on 28.04.2021.

RAJIV KALRA
Registrar